on the Table [11 MARCH 1965]

श्रो प्यारे लाल करील "तालिव" (उत्तर प्रदेश): पत्बह बीस मिनट भौर दे व जिये। बहुन जरूरो मुग्रामला है।]

MR. CHAIRMAN: No, no. That will

PAPERS LAID ON THE TABLE

- I. APPROPRIATION ACCOUNTS (1963-64) OF THE DEFENCE SERVICES AND THE COM-MERCIAL APPENDIX THERETO.
- II. AUDIT REPORT, DEFENCE SERVICES. 1965

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:

- (i) Appropriation Accounts of the Defence Services for the year 1963-64 and the Commercial [Placed in Appendix thereto. Library. See No. LT-3962/65.]
- (ii) Audit Report, Defence Services, 1965. [Placed in Library. See No. LT-3961/65.1

ANNNUAL REPORT (1963-64) OF THE NATIONAL MINERAL DEVELOPMENT CORPORATION LIMITED NEW DELHI AND RELATED PAPERS.

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): Sir, I beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

- (i) Sixth Annual Report Accounts of the National Mineral Development Corporation Limited, New Delhi, for the year 1963-64, together with the Auditors' Report the on Accounts.
- (ii) Review by Government on the of the Corporation.

Library. See No. [Placed in LT-3975/65 for (i) and (ii).]

Agreement between India and U.S.S.R. regarding an iron and steel works at Bokaro.

SHRI P. C. SETHI: Sir, I also beg to lay on the Table a copy of the text of the agreement between the Government of India and the Government of the Union of Soviet Socialist Republics for Cooperation in the construction of an Iron and Steel Works at Bokaro and for extending a credit for this purpose. [Placed in Library. See No. LT-3976/65.]

- 1. REPORT OF THE STUDY TEAM ON IMPORT AND EXPORT TRADE CONTROL ORGANISA-TION
- II. REPORT OF THE Ad hoc COMMITTEE ON TOBACCO, AND MINISTRY OF COMMERCE RESOLUTION RELATING THERETO.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table:

- (a) A copy of the Report of the Study Team on Import and Export Trade Control Organisation (Part (I). [Placed in Library. See No. LT-3963/65.1
- (b) (i) Report of the Ad Hoc Committee on Tobacco.
 - (ii) Ministry of Commerce Reso-1/2/65-EP lution No. (Agri.), dated the 22nd February, 1965. [Placed in Library. See No. LT-3977/ 65.1

ANNUAL REPORT (1963-64) OF THE HINDUSTAN CABLES LIMITED, BURDWAN, AND RELATED PAPERS.

MINISTER **HEAVY** OF ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:

> (i) Twelfth Annual Report and Accounts of the Hindustan Cables Limited, Burdwan, for the year ending the 31st March, 1964, to-

^{†[]} Hindi translation.